

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. IA 2719/2021 C.P. (IB)/140(MB)2020

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

**NAME OF THE PARTIES: - Alliance Restaurant and Bars Pvt Ltd**

**Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.2719/2021: -**

**Presence: -**

Adv. Prachi Wazalwar a/w Adv. Sheba ... Abraham Applicant (through VC).

Counsel for the applicant seeks time to file an additional affidavit in support of this IA. Let the same be done. List this matter on **04.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**